

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.490/94

Monday, this the 26th day of September, 1994

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. R Rajasekharan Nair,
S/o Ramakrishna Pillai,
Tea Maker, Postal Tiffin Room,
Thycaud H.P.O.
2. A Rajendran,
S/o Ayyappan Pillai,
Dish Cleaner,
Postal Tiffin Room,
Thycaud H.P.O. - Applicants

By Advocate Mr MR Rajendran Nair

Vs.

1. The Union of India represented
by Secretary to Government,
Ministry of Communications,
Department of Posts,
New Delhi.
2. The Chief Post Master General,
Kerala Circle,
Trivandrum.
3. The Senior Superintendent of
Post Offices, Trivandrum.
4. The Post Master,
Thycaud Head Post Office
and Chairman,
Postal Tiffin Room,
Thycaud.
5. The Director of Canteens,
Department of Personnel &
Training,
Ashok Road, New Delhi-110001. - Respondents

By Advocate Mr VB Unniraj, ACGSC

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Respondents submit that notwithstanding the impugned order, they will take up the question of registration with the Director of Canteen, for registering the Canteen. We record the submission. The impugned orders based on non-registration are therefore quashed.

2. On the question of registration, respondents will obtain final orders within one month from today. Till such time, the interim order will be in force.

3. Application is disposed of as above. No costs.

Dated, 26th September, 1994

P Venkatakrishnan
PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Hankaran nair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

trs/26994

LIST OF ANNEXURES

1. Annexure R-1: True copy of Letter No.WLF/8/21/94 dated 24.10.94 issued by Welfare Officer, Office of the Chief PMG, Kerala Circle, Trivandrum.

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CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

C.P(C) 158/94 IN DA 490/94

Thursday, this the 4th day of August, 1994.

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

A. Rajasekharan Nair, S/o Ramakrishna Pillai
Tea Maker,
Postal Tiffin Room,
Thycaud H.P.O.

... Petitioner

By Advocate Mr MR Rajendran Nair.

Vs.

P.N.R. Kurup,
Senior Superintendent of Post Offices,
Trivandrum.

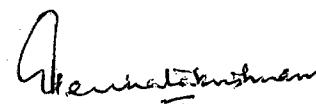
... Respondent

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

In the light of Annexure R-1, we do not see any reason to proceed with the contempt petition. The larger issues raised will be considered at the time of disposing of Original Application 490/94. Notice is discharged, and the petition is dismissed. No costs.

Dated the 4th day of August, 1994.


PV VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)

VICE CHAIRMAN

LIST OF ANNEXURES

1. Annexure R1 - True copy of the Order Memo No.CAT/6/94
Trivandrum-14 dt. 1.8.1994.

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